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Sanction to super hydro-thermal plant near Nandikuru, Karnataka

1483 SHRIMATI BASAVARAJES-WARI: Will the Minister of ENERGY be pleased to state:

- (a) whether Karnataka has submitted a proposal for setting up a super hydrothermal plant near Nandikuru in Udupi taluk of Dakshin Kannada district:
- the main details of the (b) if so, proposal;
- (c) whether Union Government have examined the proposal;
- (d) if so, the total expenditure involved; and
- (e) whether Union Government have accorded sanction to the proposal and also agreed to provide loans?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI (SUSHILA ROHTAGI): (a) to (e) No proposal for setting up a super hydro plant near Nandikuru in Karnataka has been received. However, a feasibility report for installation of a Thermal Power Station (2 x 210 MW) at Nandikuru at an estimated cost of Rs. 614.24 crores has been received in the Central Electricity Authority in April, 1987 for technoeconomic appraisal. The proposal could be considered for techno-economic appraisal after position regarding availability of water has been ascertained and environmental clearance and civil aviation clearance are available.

Ban on movement of mustard seeds and oll by U. P. Government

1484. SHRIMATI N. P. **JHANSI** LAKSHMI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether West Bengal Government has drawn his attention regarding the ban imposed by Uttar Pradesh Government on the movement of mustard seeds and mustard oil as reported in the 'Hindustan Times' dated October 24, 1987; and

(b) if so, the reaction of Government in this regard?

THE MINISTER OF PARLIAMENT-ARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT); (a) Yes, Sir.

(b): It has been confirmed by U. P. Government that no ban has been imposed by them on the movement of mustard seed and mustard oil.

Shifting of oil India Headquarters

1485. SHRI AKHTAR HASAN:

SHRI MULLAPPALLY RAM-CHANDRAN:

SAMBHAJIRAO KAKADE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether employees of the oil India Ltd. are protesting against the decision taken by Government for shifting its headquarters from Delhi to Duliajan in Assam;
- (b) if so, the details of the objections raised and Government's reaction thereon;
- (c) the number of staff members in Delhi likely to be effected; and
- (d) the provision made for the maintenance of adequate staff of new headquarters in Assam?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA-DUTT): (a) to (d) Oil India Ltd. (OIL)'s registered office has not always been at Duliajan. Chairman-cum-Managing Director (CMD) and two other functional Directors, who had been operating from New Delhi, are proposed to be shifted to Duliajan. While OILs Executives Employees Association at Duliajan has welcomed the Government decision to shift the CMD and the functional Directors from Delhi to Duliajan, some staff members of Delhi office had expressed certain misgivings about the proposed move. However, these misgivings like the obtaining law and order

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situation in Duliajan, feeling of insecurity on the part of non-Assamese employees and hardship to Delhi based employees whose spouse are locally employed have been removed during discussions held by senior officers of the Ministry with the staff of OlL. While CMD, functional Directors and some senior officers will move to Duliajan, most of the staff will continue at Delhi as OIL will continue to have an office in Delhi for the purpose of liaison with the Government and other agencies and performance of other functions.

[Translation]

Projects undertaken by Telecommunications Consultants India Ltd.

1486. SHRI KAMLA PRASAD RAWAT: Will the Minister of COMMU-NICATIONS be pleased to state:

- (a) the number of projects undertaken by telecommunications Consultants India Ltd. in gulf countries and the number of project of these completed so far;
- (b) the profit earned or the losses suffered by the undertaking on the projects completed by it in the gulf countries; and
- (c) if losses have been suffered, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) Telecommunications Consultants Limited has undertaken 79 projects in gulf countries since its inception in August, 1978. Out of these, 51 have been completed till 31,3,1987.

- (b) On the projects completed till 31.3.1987 in gulf countries, TCIL has earned profit amounting to Rs. 18.88 crores.
 - (c) Does not arise.

[English]

Diversion of consumers commodities meant for public distribution system

1487. SHRI RAM PYARE PANIKA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether he is aware that fivestar hotels, guest-houses. restaurants dhabas are getting essential commodities. edible oil, butter, milk, vegetables in bulk at a premium from Government owned outlets such as Nased, Super Bazar, Mother Dairy and many others such outlets owned/ controlled by the Delhi Administration, meant for Public Distribution System, creating scarcity in these outlets forcing the consumers to pay higher prices in the open market;
- (b) whether complaints of such malpractices have been received by Government and whether any market survey has been made by Government agencies to find out the source of such malpractices at the post of consumers;
- (c) if so, the action taken on the complaints and the result of market survey so conducted with details thereof; and
- (d) the action taken in each case where any officials were found guilty of such malpractices?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) and (b) There was a newspaper report to this effect. No specific complaint has, however, been received.

(c) and (d) Do not arise.

Power generating plants in West Bengal

1488. SHRI HANNAN MOLLAH: Will the Minister of ENERGY be pleased to state:

(a) the number of power generating plants of the Central Electricity Authority which are in operation in West Bengal, with location thereof;